

OFFICE OF THE PRINCIPAL DISTT. AND SESSIONS JUDGE JAMMU

ORDER

No. 171 / Acc/H
Dt. 8-8-2022

Permission is hereby accorded to avail restricted holiday falling on 11.08.2022 on account of "Raksha Bandhan" in favour of the Judicial Officers mentioned in column A.

Therefore Judicial Officer mentioned in column B shall look after the routine work of the courts of the Judicial Officers mentioned in column A and also deal with criminal urgent matters of the said courts for 11.08.2022.

S. No	(Column A)	(Column B)
1	Ms. Renu Dogra Sub Judge Jammu	Sh. Susheel Singh Special Mobile Magistrate (13 FC) Jammu
2	Mr. Manjeet Rai City Judge Jammu	
3	Mr. Khem Raj Sharma Special Mobile Magistrate (Passenger Tax) Jammu (also holding the charge of the court of Special Mobile Magistrate, Electricity, Jammu)	

Sd/-
(Sanjay Parihar)
Pr. Distt. & Sessions Judge
Jammu

No:- 3245-53 / PDSJ - J Date:- 8-08-2022
Copy to the:-

- 1) Registrar General, Hon'ble High court of J&K and Ladakh for information.
- 2) Secretary to Hon'ble Mr. Justice Tashi Rabstan (Administrative Judge for District Jammu) for information of His Lordship.
- 3) CJM, Jammu for information and compliance
- 4) Sub Judge Jammu
- 5) City Judge Jammu
- 6) Special Mobile Magistrate (Passenger Tax) Jammu
- 7) Special Mobile Magistrate, Electricity, Jammu
... for information ..
- 8) Special Mobile Magistrate (13 FC) Jammu
... for information and compliance
- 9) Office copy for record.

To. E-Court

Sd/-
Pr. Distt & Sessions Judge
Jammu